

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2246
ANSWERED ON:07.12.2006
ADHERENCE TO TIME SCHEDULE BY PRIVATE AIRLINES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that certain private airline companies do not adhere to the time schedule announced by them;
- (b) if so, whether these private aviation companies station their aircraft on the runways/airports;
- (c) if so, whether any additional surcharge has been collected from any private airline company on this account;
- (d) if so, the details thereof for the last two years and the provisions in this regard; and
- (e) the corrective steps taken/proposed to be taken by the Government in this regard?

Answer

- MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- Generally, the scheduled private airlines are adhering to the time schedule. However, at times the flights are delayed due to weather, technical reasons, mandatory security checks, etc. some of which are beyond the control of the airlines.
- (b) and (c):- No aircraft is allowed to park on active runway, being used for landing and takeoff. All aircraft are parked at the airport on parking stands and parking and landing charges as normally applicable are collected from airlines.
- (d) and (e):- Not applicable in view of reply above.